

Form A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
AMERICAN DATA SOLUTIONS INDIA PRIVATE LIMITED**

1	Name of corporate person	American Data Solutions India Private Limited
2	Date of incorporation of corporate person	3 September 1997
3	Authority under which corporate person is incorporated/ registered	Registrar of Companies, Bengaluru
4	Corporate identity number / limited liability identity number of corporate person	U72400KA1997PTC022734
5	Address of the registered office and principal office (if any) of corporate person	The Residency, 7th Floor Residency Road Bangalore- 560025. Karnataka Telephone No: 080-43434646 Email Id: prem.ayappa@trilegal.com
6	Liquidation commencement date of corporate person	25 March 2021
7	Name, address, email address, telephone number and the registration number of the liquidator	Mr. Thirupal Gorige, Insolvency Professional, having IP registration No. IBBI/IPA-002/IP- N00016/2016-17/10030 No 87, 2nd Floor, 7th Main, 21 Cross, N.S. Palya, BTM layout 2nd Stage, Bengaluru 560076, India. Cell +91 94483 84064, LL 080-79634233 Email for correspondence: gthirupal@gmail.com
8	Last date for submission of claims	23 April 2021

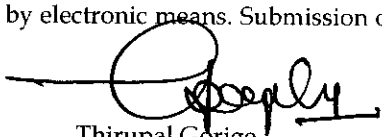
Notice is hereby given that the American Data Solutions India Private Limited has commenced voluntary liquidation on 25th March 2021.

The stakeholders of American Data Solutions India Private Limited are hereby called upon to submit a proof of their claims, on or before 23rd April 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 26-03-2021

Place: Bangalore


Thirupal Gorige
Liquidator

